

MR. SPEAKER : You are going very much out of the statement.

श्री कृष्णराव धर्मा : संपूर्ण मध्य प्रदेश में कई लाख लोग कुछ समय पूर्व बंधक मजदूर थे। हाल ही में उनमें से कुछ मुक्त हो गये हैं तथा कुछ को श्रमो मुक्त कराना है। जो लोग मुक्त कराये गये हैं, उन्हें बसाया नहीं गया है और उन्हें न रोजगार और न आर्थिक सहायता उपलब्ध कराई गई है। अतः मैं आपके माध्यम से केन्द्रीय सरकार से मांग करता हूँ कि वह सभी प्रकार के बेरखार बंधक श्रमिकों और भूमिहीन श्रमिकों को बसाने के लिये आर्थिक मदद करे।

(v) Short Supply of diesel and kerosene oil to West Bengal

SHRI SOMNATH CHATTERJEE (Jadavpur) : I wish to draw the attention of the Government to the serious situation that has developed in the eastern region and particularly in West Bengal due to the shortage in the supply of diesel oil and kerosene oil. In view of the curtailment in the quota for West Bengal, there has been substantial reduction of supply of these essential oils to West Bengal and other north-eastern states. For lack of adequate supply of kerosene, the people in rural areas as also in urban areas which are having inadequate supply of electric power, are suffering great distress. As it is well known that due to mishandling of different power stations in West Bengal and delay in the implementation of different power projects by the previous government of West Bengal and the Government of India, regular and adequate supply of kerosene has assumed great importance. Further, due to irregular and inadequate supply of diesel oil, the rural irrigation system has received a serious set-back which has affected supply of water for homo cultivation. Further to meet the powersituation in West Bengal, various industrial units have set up generating sets, but they cannot be run properly due to lack of regular supply of diesel oil. Even government undertakings are not getting due supply of diesel oil to carry on their activities. Calcutta Metropolitan Development Authority require diesel oil to run trucks in connection with the execution of development works in the suburbs of Calcutta, but the same has come almost to a halt because of non-availability of diesel oil. Further unscrupulous traders and dealers are charging higher price taking advantage of the shortage. I urge the government to take

speedy measures to assure supply of adequate quantity of diesel oil and kerosene to West Bengal so that the situation does not aggravate further.

(vi) Reported attack on the residence of leader of the opposition in Karnataka Legislative Council

MR. SPEAKER : Shri S. Nanjasha Gowda.

SHRI K. LAKKAPPA (Tumkur) : I rise on a point of order. Shri Nanjasha has brought in a state subject, wants to castigate the state government under the guise of rule 377. The present government there is duly elected, legally constituted government; he has taken a matter which had been discussed in the Council and in the Assembly; the matter was raised there. It is against the rules of procedure and conventions and therefore such a discussion should not be allowed. It is a state matter; he has stated that '.....has made his personal explanation in the legislative council.' Can a discussion of that matter take place in this House. ....

(Interruptions)

MR. SPEAKER : It is not a point of order at all.

(Interruptions)

SHRI K. LAKKAPPA : It is a violation of the Constitution, and the rules and conventions.

(Interruptions)

MR. SPEAKER : Order, order. I am on my legs.

(Interruptions)

I would have been extremely happy had law and order question, a State subject, not been discussed in the House. In fact I had called a meeting of the leaders and I discussed, and I tried to exclude it. But it is said that when important matters come in, I must allow even a discussion. That was the advice that I had been given. That is one matter. Secondly, in this case the particular allegation is that the official machinery is used to destroy the opposition leader physically. That is there. It may be right or may be wrong, I do not know anything about it.

(Interruptions)

SHRI K. LAKKAPPA : This was discussed on the floor or the House.

(Interruptions)

He has given personal explanation.

MR. SPEAKER : The Kashmir subject was discussed on the floor of the House.

(Interruptions)